

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.699/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company	Greenply Industries Ltd.-Vs-Southern Cooling Tower Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 Mr. ROHIT JALAN, Advocate

Petitioner
(Greenply Industries Ltd.)

Advocate.
11/01/18

Mr. Soumyen Datta, Adv.
Mr. Debsoumya Basak, Adv.
Ms. P. Bannurjee, Adv.
Mr. A. Mukherjee, Adv.

Respondents
(Southern Cooling Pvt.Ltd.)

Debsoumya
Basak, Adv.
11/01/2018.

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

List it on 02/02/2018 for admission.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)